



File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक/ Dated: 27th February 2020

ORDER

Ms. Ina Malhotra, Member (Judicial) has demitted the office on 29.2.2020, therefore, to attend the matters listed before Ms. Ina Malhotra, Member (Judicial) NCLT New Delhi and Shri L.N. Gupta, Member (Technical), shall be Special Bench as follows:

Special Bench at NCLT, New Delhi- Court No. II

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)
2. Shri L.N. Gupta, Member (Technical)

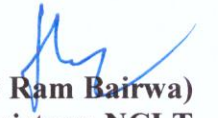
Shri Ch. Mohd. Sharief Tariq, Member (Judicial) shall first take up the matters of their own Division bench and then attend the matters of Special bench.

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 25.7.2019.

This shall come into force with effect from 2nd March 2020 till further orders.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad/ Jaipur/Cuttack/ Kochi/Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.